

**VIVEKANANDA INSTITUTE OF PROFESSIONAL STUDIES (VIPS)  
VIVEKANANDA SCHOOL OF LAW AND LEGAL STUDIES (VSLLS)**

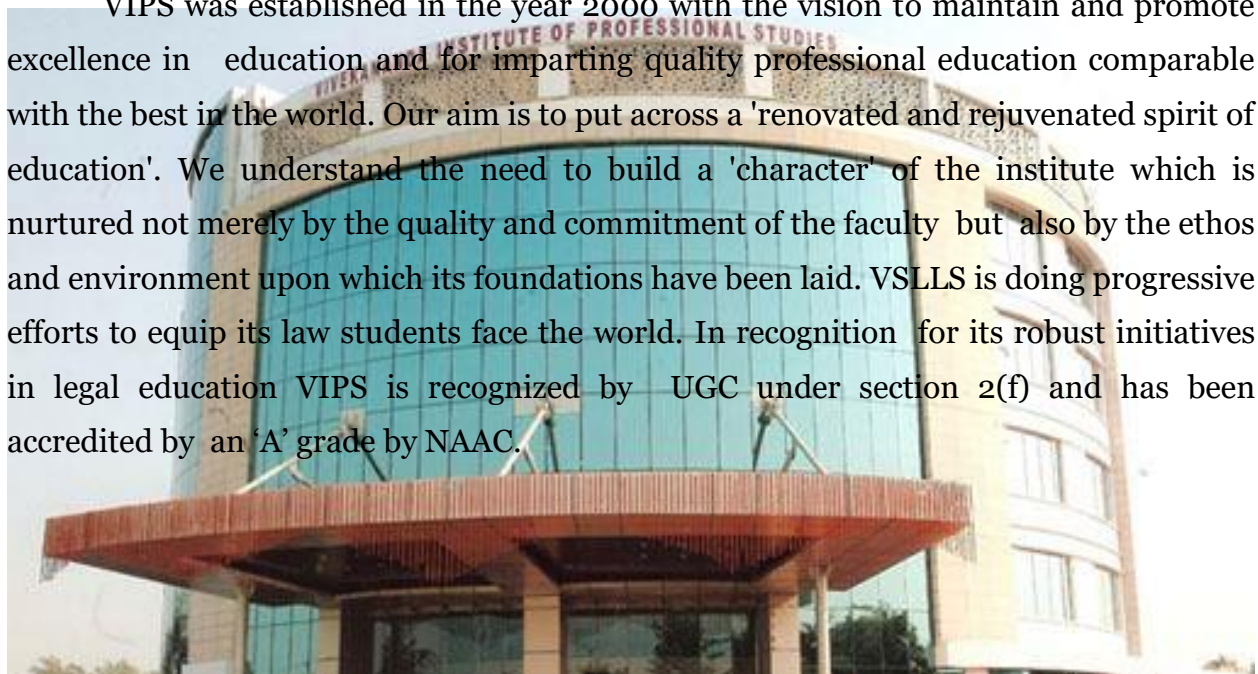
*Presents*

**4<sup>th</sup> VIPS National Research Paper Writing Competition, 2020**

Vivekananda School of Law and Legal Studies , Vivekananda Institute of Professional Studies, Delhi is pleased to organize its *4<sup>th</sup> National Research Paper Writing Competition 2020*.

It is our distinct pleasure to invite your esteemed university/ institution/college to participate in the said Competition.

VIPS was established in the year 2000 with the vision to maintain and promote excellence in education and for imparting quality professional education comparable with the best in the world. Our aim is to put across a 'renovated and rejuvenated spirit of education'. We understand the need to build a 'character' of the institute which is nurtured not merely by the quality and commitment of the faculty but also by the ethos and environment upon which its foundations have been laid. VSLLS is doing progressive efforts to equip its law students face the world. In recognition for its robust initiatives in legal education VIPS is recognized by UGC under section 2(f) and has been accredited by an 'A' grade by NAAC.



**Eligibility Criteria-**The Competition is open to students pursuing LL.B (3 year and 5 year) /LL.M courses from any recognized university across the country.

**Theme for the Research Paper:**

**“Constitutional Challenges and the Rule of Law”**

The Constitution of India will complete seven decades of its existence this year. The meaning, impact and relevance of the document has been a site of continuous contestations. As we celebrate 70 years of the adoption of the Constitution, it is time to

reflect and introspect on the challenges that lie ahead of us. Constitutional governments are based on rule of law. The essential attribute of Constitutionalism is a legal limitation on the powers of government. An efficient and effective Constitution allows governments to function and to protect the life and liberties of individuals.

“The content of rule of law varies from country to country, but everywhere it is identified with the liberty of the individual. It seeks to strike a balance between the opposing notions of individual liberty and public order. Respect for law and respect for government have a mutual relationship, erosion of one necessarily has its effect on the other.” These words of Justice H. R Khanna, sound very prophetic and relevant in the current scenario, not only limited to the boundaries of one nation state but having worldwide impact. Rule of law is a dynamic concept and has its underpinnings on all the social, political, economic, moral and ecological conceptions of Justice. Today, preserving this sacrosanct concept is rather a pious duty casted upon us. The idea of having the competition on the said theme revolves around this very basic understanding of the concept which touches upon the issue concerning the rights of minorities, the rights of citizenship, countering arbitrariness, right of accountability and transparency, balancing of individual liberties *vis a vis* security of the state. We therefore call upon law students and budding scholars to research and reflect upon these critical issues.

**Sub-themes for the submission of the research paper may include, but are not limited to:**

- Citizenship and Rule of Law: Minority Rights, National Register of Citizens, Citizenship Amendment Act,2019, National Population Register, Indigenous Rights.
- Free Speech, Dissent and Rule of Law: Sedition, Internet Shutdown, Intolerance, Mob Lynching.
- Media and Rule of Law: Regulation of Social Media, Privacy, Yellow Journalism, Independent Journalism, Responsible Reporting.

- Courts and the Rule of Law: Constitutionalism, Preventive Detention, Independence of Judiciary, Transfer and Appointment of judges, Transparency and Accountability.
- Gender and Rule of Law: Gender Inequality, Gender Identity, Sexual Gender Violence and Orientation.
- Federalism and Rule of Law: One Nation One Election, Abrogation of Article 370, Fiscal Federalism.
- Rule of Law and Economic growth: Economic Slowdown, Ease of doing business, Labour reforms, Independence of Economic Institutions.

**Submission Guidelines:**

- The research paper must be written in English.
- Co-authorship up-to two authors is permitted.
- Only one entry is allowed per-author.
- Only original research papers will be considered for the competition. No part of it should have been published earlier nor should it be under consideration for publication else-where.
- Any form of plagiarism above 10% as tested by the host institution shall result in disqualification of the research paper entry.
- The research paper must not be more than 3200 words (including footnotes).
- The first page of the research paper must contain the details of the author/s, title of the paper and the name of the college/institution.

**Formatting Guidelines:**

All submission must adhere to the following requirements:

<b>Format</b>	<b>Specification</b>
Font	Times New Roman
Font Size	12
Line Spacing	1.5
Footnote Font size	10

Footnote Spacing	1.0
Alignment	Justified
Citation	Bluebook 19 <sup>th</sup> ed.

**Registration details and Submission procedure-** The Students interested are required to send the duly completed registration form to [lexquestor@gmail.com](mailto:lexquestor@gmail.com) along with a scanned copy of a Demand Draft of Rs.500 /- (per entry in case of single author) and Rs. 600/- (per entry in case of co-authorship) as the registration fee. The draft should be in favour of "Vivekananda Institute of Professional Studies" payable at Delhi. The hard copy of the Demand Draft and Registration form must be sent to Dean, Vivekananda School of Law and legal studies, Vivekananda Institute of Professional Studies, AU Block, Pitampura Outer Ring Road, New Delhi -110034. All the research papers must be submitted, both in soft and hard form. The hard copies must reach on or before the deadline for submission at **Dean, Vivekananda School of Law and Legal Studies, Vivekananda Institute of Professional Studies, AU Block, and Pitampura Outer Ring Road, New Delhi 110034. The soft copy in MS Word must be mailed at [lexquestor@gmail.com](mailto:lexquestor@gmail.com).**

**Important dates:**

Last date for Registration: 28<sup>th</sup> February 2020.

Last date for submission: 30<sup>th</sup> March, 2020.

Announcement of result: 20<sup>th</sup> April, 2020.

**Declaration of result and prizes:**

The result shall be declared in the last week of April, 2020. The names of the winner shall be displayed on the college website i.e. <https://vslls.vips.edu/> The winners shall also be intimated separately.

First prize- Rs. 3000/- and subject to the scrutiny of the editorial board, an opportunity to get published in the Vivekananda Journal of Research bearing ISSN NO: 2319-8702.

Second prize: Rs. 2000/-

Third prize: Rs. 1500/-

Participation certificates will be given to all the participants.

Note: High quality selected papers shall be considered for future publications subject to changes recommended by the Editorial board of the respective journal.

**For further queries please contact: - [lexquestor@gmail.com](mailto:lexquestor@gmail.com)**

REGISTRATION FORM (Please fill in block letters)

Name \_\_\_\_\_ of \_\_\_\_\_ the \_\_\_\_\_ Institution:

Address: \_\_\_\_\_

Email: \_\_\_\_\_ Phone: \_\_\_\_\_

Name \_\_\_\_\_ and \_\_\_\_\_ Contact \_\_\_\_\_ details \_\_\_\_\_ of \_\_\_\_\_ faculty \_\_\_\_\_ in-charge:

NAME and PHOTOGRAPH PARTICIPANT

1: Name ----- E-mail and phone----- Photograph

PARTICIPANT

2: Name----- E-mail and Phone-----

Photograph

CERTIFICATION FROM HEAD OF THE DEPARTMENT

This is to certify that Ms./Mr..... and Ms/Mr..... are the students of ..... and they are permitted to participate in the VIPS National Research Paper Writing Competition 2016.

(Signature and seal of the Head of the Institution)

NOTE: THE PHOTOGRAPH OF THE STUDENTS SHOULD BE SELF ATTESTED.